

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:188  
ANSWERED ON:23.11.2005  
ALLOTMENT OF LAND TO GROUP HOUSING SOCIETIES  
Chinta Mohan Dr. ;Suman Shri Ramji Lal

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Development Authority had allotted land to 135 Group Housing Societies;
- (b) if not, the actual number of such societies existing as on October, 2005;
- (c) whether during the investigation some of these societies turned out to be bogus;
- (d) if so, the number of such bogus societies; and
- (e) the names under which these bogus societies were registered?

**Answer**

MINISTER OF URBAN DEVELOPMENT AND CULTURE ( SHRI S. JAIPAL REDDY )

(a)&(b): The Delhi Development Authority (DDA) has informed that out of approximately 2000 Cooperative Group Housing Societies registered by Registrar of Cooperative Societies (RCS), Delhi it has allotted land to 877 Cooperative Group Housing Societies. However, no land has been allotted to the 135 Cooperative Group Housing Societies, which have been referred back to RCS for reverification.

(c)to(e): The CBI has informed that it has already registered 24 Regular Cases against 24 Cooperative Group Housing Societies out of the Societies referred to it by Delhi High Court for inquiry/investigation.